

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF ANIMAL HUSBANDRY, DAIRYING AND FISHERIES
LOK SABHA
UNSTARRED QUESTION No 5867
TO BE ANSWERED ON 3RD APRIL, 2018

CONSERVATION OF INDIGENOUS BREEDS

5867. SHRI B. SRIRAMULU:
SHRIMATI ANJU BALA:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि और किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government has reviewed the performance of various schemes/Missions which were launched to promote the conservation of indigenous breeds through professional management and superior nutrition and if so, the details thereof, State-wise including Uttar Pradesh;
- (b) whether the Department of Animal Husbandry, Dairying and Fisheries has formulated guidelines, notified compendium of Minimum Standard Protocol and prepared National Action Plan for proper implementation of various schemes and Missions and if so, the details thereof including number of review meetings *via* video conferencing held during the year 2017-18, the details thereof;
- (c) whether the Government has also launched other specific schemes to boost dairy industry in Uttar Pradesh and allocated dedicated funds during the year 2017-18 and if so, the details thereof along with the major achievements made by the Government under these schemes; and
- (d) the other corrective measures taken by the Government for welfare of agricultural and farming sector in rural areas of the country?

ANSWER

THE MINISTER OF AGRICULTURE & FARMERS WELFARE

(SHRIMATI KRISHNA RAJ)

(a) Government of India has been regularly reviewing the performance of various schemes/Missions launched to promote the development and conservation of indigenous breeds namely, Rashtriya Gokul Mission and National Dairy Plan-I during the States Review Meetings. All the States and UTs including Uttar Pradesh have participated in these meetings. Till date 11 such review meetings have been organized by the Department of Animal Husbandry, Dairying and Fisheries.

(b) Department of Animal Husbandry, Dairying and Fisheries has formulated guidelines, notified compendium of Minimum Standard Protocol and prepared National Action Plan for implementation of Rashtriya Gokul Mission. These documents have been made available on the official website of the Department. During 2017-18, 24 Video conferencing sessions were held to review the progress of the Rashtriya Gokul Mission details of these sessions are at Annexure-I.

(c) Government of India is implementing various dairy development schemes namely, Rashtriya Gokul Mission, National Dairy Plan-I (NDP-I) National Program on Dairy Development (NPDD) and Dairy Entrepreneurship Development Scheme (DEDS) through the State Governments/ Livestock Development Boards and State Milk Federations including in the country. Uttar Pradesh has been participating under these schemes and assistance released to the State under these scheme is as under:

S. No	Name of the Scheme	Fund released (Rs in lakh) from April to December 2017
1	Rashtriya Gokul Mission	2000
2.	National Dairy Plan	1410
3.	National Programme for Dairy DEvelopment	1232
4.	Dairy Entrepreneurship scheme	1328.21
	Total	5970.21

(d) The Department of Animal Husbandry Dairying & Fisheries has been implementing the following schemes for welfare of agricultural and farming sector in rural areas of the country during the 12th Five Year Plan for the overall development of the livestock sector: i) National Livestock Mission, ii) National Programme for Dairy Development, iii) Dairy Entrepreneurship Development Scheme, iv) National Dairy plan Phase-I, v) Rashtriya Gokul Mission, vi) Livestock Health & Disease Control and vii) Blue Revolution

Statement referred in the reply to Lok Sabha Question No. 5867 due to answer on 3rd April 2018 at Part (b)

Annexure-I

Details of Video Conferencing session organised to review the progress of Rashtriya Gokul Mission scheme

SN	Date of VC	Participating States
1	03.04.2017	Chattishgarh, Gujarat, Himachal Pradesh, Kerala, Karnataka, Maharashtra, Madhya Pradesh, Rajasthan, Telangana, Tripura
2	19.04.2017	Andhra Pradesh, Haryana, Gujarat, Sikkim, West Bengal, Tamil Nadu, Puducherry, Telangana
3	02.05.2017	Madhya Pradesh, Mizoram, Sikkim, Odisha, Kerala, Uttar Pradesh
4	16.05.2017	Andhra Pradesh, Chattisgarh, Gujarat, Himachal Pradesh, Haryana, Maharashtra, Rajasthan, Telangana
5	20.06.2017	Andhra Pradesh, Chhatisgarh, Gujarat, Telangana, Tamil Nadu, Rajasthan, Haryana, Maharashtra, Himachal Pradesh
6	18.07.2017	Andhra Pradesh, Chhattisgarh, Gujarat, Telangana, Tamil Nadu, Rajasthan, Haryana, Maharashtra, Himachal Pradesh, Punjab and Karnataka
7	25.07.2017	Andhra Pradesh, Chhatisgarh, Gujarat, Rajasthan, Sikkim
8	08.08.2017	Madhya Pradesh, Kerala, Jharkhand, Sikkim, Uttar Pradesh, Karnataka, Odisha
9	21.08.2017	Himachal Pradesh, Gujarat, Uttarakhand
10	28.08.2017	Punjab, Uttar Pradesh, Rajasthan, Gujarat, Himachal Pradesh
11	29.08.2017	Telangana, Odisha, Andhra Pradesh
12	30.08.2017	Bihar, Arunachal Pradesh, Puduchery
13	09.10.2017	Madhya Pradesh, Rajasthan, Uttar Pradesh, Uttarakhand, Jammu & Kashmir, Himachal Pradesh, Gujarat
14	11.10.2017	Bihar, Mizoram, Sikkim
15	06.11.2017	Gujarat
16	08.11.2017	Chhattisgarh, Madhya Pradesh
17	20.11.2017	Jammu & Kashmir,
18	22.11.2017	Rajasthan, Maharashtra
19	29.11.2017	Gujarat
20	30.11.2017	Jammu & Kashmir, Haryana, Punjab and Himachal Pradesh
21	05.12.2017	Gujarat and Maharashtra
22	11.12.2017	Haryana, Jammu & Kashmir, Punjab, Himachal Pradesh, Uttar Pradesh
23	13.12.2017	Maharashtra, Gujarat
24	15.12.2017	Andhra Pradesh, Karnataka, Tamil Nadu, Telangana